

NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
REGISTRAR'S COURT - CAUSE LIST

Mrs.Meena Satheesh
Ld.Registrar

Date: 24-11-2017
Time: 12 Noon

Court – 1

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No.202 of 2017 (SZ)	M/s Ramana Iyyanar Mines and Minerals Rep.,by its Partner N.Elango Kachakanoor (P.O) Salem Vs The Secretary Ministry of Environment, Forest & Climate Change Government of India New Delhi and 3 others	M/s.V.Suthakar Counsel for Applicant M/s. Syed Nurullah Sheriff for R1,R2 M/s. E.Manoharan for R3 & R4	For Reply of R1 ,R3, R4
2	Application No.210 of 2017 (SZ)	Vanmeegam, a Society registered under the Tamil Nadu Societies Registration Act, Rep., by its Secretary, Medavakkam, Chennai Vs The Chief Secretary, State of Tamil Nadu, Secretariat, Chennai and 9 others	M/s. R.N.Ganesh Counsel for Applicant M/s. E.Manoharan for R1,R2,R3,R5,R7 to R10 M/s. H.Yasmeen Ali for R4	MoA & Reply of R6 For Reply of R1 to R5, R7 to R10

Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No.57 of 2017 (SZ)	Heritage Estate Apartment Owners Association Rep.,by its President Mr.Shivakumar.S Vs Ministry of Environment & Forest,	M/s. Yogendran Counsel for Applicant M/s.M.R.Gokul Krishnan for R1 & R6 M/s. Devraj Ashok for R2,R4,R5,R9	For Reply of R1 & R8

		Union of India, Through Secretary, New Delhi and 9 others	M/s. Ajay Nandalike for R3 M/s. K.G.Vasudevan for R7 M/s. T.V.Sekar for R8 M/s. Giridhar & Sai for R10	
2	Application No.171 of 2017(SZ)	S.Duraisamy Tamizhaga Starch & Sago Manufacturers Welfare Association, Egmore, Chennai Vs The District Environment Engineer, Tamil Nadu Pollution Control Board, Salem District and another	M/s. S.Patrick Counsel for Applicant M/s. H.Yasmeen Ali for R1 M/s. Ashokan for R2	For Reply of R2

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Registrar